FORMER MEMBER OF THE INCOME-TAX NVESTIGATION COMMISSION IN THE **BIRLA FIRM**

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("SHRI V. PRASAD RAO: \ SHRI BHUPESH GUPTA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a former member of the Income-tax Investigation Commission with the rank of Commissioner has joined the Birla firm and is now appearing on their behalf before the officers of the Special Investigation Directorate; and

(b) if so. whether Government's permission was sought by him to join that firm and whether this permission was given to him; if the permission was given, when it was given?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) Government has no information as to whether any former Member of the Income-tax Investigation Commission has joined the Birla firm. It has, however, come to notice that a former Member of the Income-tax Investigation Commission appeared on a few occasions before the Directors of the Income-tax Special Investigation in the cases of two Companies associated with the Birlas along with the Directors or the employees of the Companies.

(b) Does not arise in view of the reply to para (a) of the question. I may add, however, that if an officer took up commercial employment after two years of retirement, permission of Government would not be necessary.

CONSTRUCTION OF A BRIDGE OF STONES BY SAND CONTRACTOR ACROSS RAILWAY BRIDGE TOWARDS RAJGHAT

*615. MIRZA AHMED ALI: Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that some sand contractor is constructing a bridge of stones across the railway bridge towards Rajghat which is like-

to Questions ly to obstruct the free flow of Jamuna river?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR); The sand contractor has constructed a temporary bridge of stone boulders and wooden sleepers across the water channel of the river Jamuna downstream of the railway bridge towards Rajghat. The bridge, however, has been constructed in such a manner that it is not obstructing the free flow of the river.

INCLUSION OF UPPER/LOWER DIVISION ASSISTANTS IN CENTRAL SECRETARIAT-SERVICE SCHEME

*616. SHRI S. PANIGRAHI: Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 531 in the Rajya Sabha on the 15th September, 1958 and state:

(a) whether any decision has been taken to include the Upper Division and Lower Division Assistants of the Armed Forces Headquarters in the Central Secretariat Service Scheme: and

(b) if not, what are the reasons therefor?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) No, Sir.

(b) As already stated in reply to Starred Question No. 531 on the 15th September 1958, a new scheme under which the civilians of Armed Forces Headquarters can expect to have better prospects is being considered. Details of the scheme are being worked out.

MANUFACTURE OF RADIO VALVES BY BHARAT ELECTRONICS (P) LTD., BANGALORE

*617. SHRI B. V. (MAMA) WARER-KAR: Will the Minister of DEFENCE be pleased to state:

(a) whether the Bharat Electronics (Private) Ltd., Bangalore have decided to manufacture radio valves;